

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2768  
ANSWERED ON:26.11.2010  
SEXUAL HARASSMENT AND CHILD ABUSE  
Singh Shri Jitender

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

- (a) the quantum of budget allocated/yet to be allocated under various schemes for the welfare of women and children during each of the last three years and the current year, State-wise;
- (b) whether the Government has conducted any study on the rising incidents of sexual harassment and child abuse in the backward areas than the developed areas in various parts of the country;
- (c) if so, the outcome thereof; and
- (d) the remedial measures taken by the Government to protect women and children from such harassment and abuse?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a): The budget allocation for the schemes of the Ministry of Women and Child Development during the last three years and the current year are given at Annex. The Ministry does not make State-wise allocation of funds under its schemes. The funds are released to the State Governments/NGOs on the basis of requests received and assessed requirements.

(b) & (c): A study on Child Abuse was undertaken by the Ministry of Women and Child Development in 2007 which covered 13 States with a sample size of 12447 children, 2324 young adults and 2449 stakeholders. Major findings of the study are:

- i. 53.22% children reported having faced one or more forms of sexual abuse.
- ii. Andhra Pradesh, Assam, Bihar and Delhi reported the highest percentage of sexual abuse among both boys and girls.
- iii. 21.90% child respondents reported facing severe forms of sexual abuse and 50.76% other forms of sexual abuse.
- iv. Out of the child respondents, 5.69% reported being sexually assaulted.
- v. Children on street, children at work and children in institutional care reported the highest incidence of sexual assault.
- vi. 50% abuses were by persons known to the child or in a position of trust and responsibility.
- vii. Most children did not report the matter to anyone.

(d): The Government has a proposal to enact a new law to protect children from sexual offences.